

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

Petition No. 58/2007

In the matter of

Application for grant of an Inter-State Trading Licence to Maharashtra Industrial Development Corporation (MIDC)

And in the matter of

Maharashtra Industrial Development Corporation ... **Applicant**

The following were present:

1. Ms Sampada Narang, Advocate, MIDC
2. Shri Ajay Ponwal, Consultant, MIDC
3. Shri Rajiv Jalota, CEO, MIDC
4. Shri B.K. Verulkar, SE, MIDC
5. Shri P.K. Joseph, MIDC

**ORDER
(DATE OF HEARING: 18.10.2007)**

By our order dated 28.8.2007, the applicant was directed to place on record certain additional details as identified at paras 3, 5, 6 and 7 thereof. Learned counsel for the applicant has filed an affidavit during the course of the hearing. The learned counsel has stated that the entire information, except that required as per para 3 of the said order dated 28.8.2007 is filed through this affidavit. Let this affidavit be taken on record.

2. Learned counsel has stated that the State Government of Maharashtra proposes to issue a notification in terms of clause (a) of Section 2 of the Maharashtra Industrial Development Act, 1961 to authorize trading of electricity to the applicant. She

has indicated that the notification is likely to be issued within a period of three months. Learned counsel has also placed on record a copy of the letter dated 16.10.2007 from the Principal Secretary (Industries), State Government of Maharashtra addressed to CEO of the applicant, which *inter alia* states that to authorize the applicant for inter-State power trading licence under the Electricity Act, 2003, Section 2 of the MIDC Act needs to be amended, and the matter is under consideration of the State Government.

3. In view of the request made, the applicant is allowed three months time to place on record the notification that may be issued by the State Government under clause (a) of Section 2 of the MIDC Act.

4. List this petition on 22.1.2008.

Sd/-
(R. KRISHNAMOORTHY)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

New Delhi dated the 19th October, 2007